

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 32

Dated Guwahati, the 30th May, 2024

Pursuant to the order dated 12.12.2023 passed by the Hon'ble Supreme Court of India in Special Leave Petition (Crl.) No. 15585 of 2023, the Hon'ble Gauhati High Court has been pleased to notify that henceforth, all the Bail Applications arising out of the same F.I.R., which are filed in the Gauhati High Court, are to be listed before the same Hon'ble Judge who has previously disposed of Bail Applications pertaining to same/different accused persons of the same F.I.R.

This Notification shall come into force with immediate effect.

By Order,

Sd/- S. Dhar
REGISTRAR (JUDICIAL)


Memo No. HC. III - 07/2015/2159-2184/ G, Dated 30th May, 2024
Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.

9. The President/Secretary, All Assam Lawyers' Association, Guwahati.
10. The President/Secretary, Lawyers' Association, Guwahati.
11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The AO (J), _____, Section, Gauhati High Court, Guwahati.
22. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
23. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
24. The Senior Systems Officer, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
26. The Gauhati High Court Notice Boards.


REGISTRAR (JUDICIAL)

30.05.2024


30.5.2024